GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO. 3182 TO BE ANSWERED ON 17.12.2015

Supply of Inferior Quality of Coal

3182. SHRI ASHOK SHANKARRAO CHAVAN:

SHRI GAJANAN KIRTIKAR:

SHRI NARANBHAI KACHHADIYA:

DR. SUNIL BALIRAM GAIKWAD:

KUNWAR HARIBANSH SINGH:

SHRI SUDHEER GUPTA:

SHRI BIDYUT BARAN MAHATO:

Will the Minister of COAL be pleased to state:

- (a) whether the Government has received any complaints from the coal consuming companies regarding the supply of inferior quality of coal by Coal India Limited (CIL) during the last three years and the current year;
- (b) if so, the details thereof including reasons therefor, company/year-wise:
- (c) whether the Central Institute of Mining and Fuel Research is proposed to be engaged for investigation of coal supplied by CIL;
- (d) if so, the details and status thereof; and
- (e) the other steps taken/being taken by the Government to supply the superior quality of coal by CIL to coal consuming companies?

ANSWER

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a)&(b): As per the information received from Central Electricity Authority (CEA) some Power Utilities i.e., Haryana Power Generation Corporation Limited (HPGCL), National Thermal

Power Corporation Limited (NTPC), Madhya Pradesh Power Generation Corporation Limited (MPPGCL), Maharashtra State Power Generation Corporation Limited (MSPGCL), Gujarat State Electricity Corporation Limited (GSECL) have informed from time to time on grade slippage as well as inferior quality of coal comprising big size coal, stones/boulders etc. from coal companies of Coal India Limited (CIL).

As per information received from CIL, the subsidiary coal companies of CIL are supplying the requisite quality and quantity of coal to all power stations under Fuel Supply Agreement (FSA). In terms of FSA, Joint Sampling/ Third Party Sampling and analysis facilities at loading ends are provided to the power utilities for assessment of quality of coal jointly by the buyer and the seller and payment is made by the buyers as per the quality of coal so assessed and thereby loading of proper quality coal to the power plants is ensured and taken care of. All other FSA holders, having annual contractual quantity of 4 lakh tonne and above per annum are also provided with the same facility of Joint Sampling/ Third Party Sampling at loading end.

The details of complaints company/year-wise received during the last three years and current year is given below -

Company	No of complaints - year wise			
	2012-13	2013-14	2014-15	2015-16
				(provisional till
				September,2015)
BCCL	18	20	162	54
ECL	38	121	96	64
CCL	210	150	127	79
MCL	17	53	33	22
WCL	138	102	58	46
SECL	42	54	47	65
NCL	73	46	21	12
NEC	0	0	0	0
CIL	536	546	544	342

The complaints mostly relate to supply of oversized coal and coal mixed with some stone/ boulders and also supply of sticky and wet coal during monsoons. The primary reason as to why such complaints are received is attributable to unique origin of coal/ geo-mining conditions/ heterogeneity of Indian coal seams.

(c)&(d): As per revised instructions of Government on 3rd Party sampling issued on 26.11.2015, an independent Third Party Agency empanelled by Central Institute for Mining and Fuel Research (CIMFR) at the loading end on behalf of both the power plant (consumer) and the coal companies (supplier). In this new sampling regime, third party agencies shall be enlisted by CIMFR through a transparent process.

(e): In order to produce better quality coal CIL has adopted the following measures:-

- i) Selective mining by Surface Miner in opencast mine and Continuous Miner in underground mine for elimination of bands wherever necessary /feasible.
- ii) Appropriate positioning of OB and coal benches to avoid contamination.
- iii) Scrapping/cleaning of coal benches before blasting.
- iv) Installation of metal detectors / magnetic separators over running conveyors before coal loading.
- v) Crushing arrangement are also provided for supply of sized coal for better consumer satisfaction
- vi) All the major projects having high capacity coal handling plants dispatch sized and uniform quality of coal to suit the requirement of consumers.
- vii) Participation of consumer representative in Joint Sampling/Third Party Sampling and analysis of coal with consumers, based on which consumers are provided with the facility of adjustment of payment against coal value.
- viii) Arrangement for awareness programmes / imparting training to the personnel involved in production of coal regarding importance of coal quality and need to improve and maintain the same during mining operations.
